

**Mr. Deputy-Speaker:** The House will now take up Private Members' Business. Now we will take up the Bills to be introduced. Shri Prakash Vir Shastri.

15-22 hrs.

**BACKWARD COMMUNITIES (RELIGIOUS PROTECTION) BILL\***

श्री प्रकाश वीर शास्त्री (गुडगाव)  
उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि धार्मिक विद्वास के अतिरिक्त अन्य आधारे पर बलात् धर्म परिवर्तन से अनुसूचित जातियों, अनुसूचित आदिम जातियों और अन्य पिछड़ी जातियों के और अधिक प्रभावशाली संरक्षण का उपबन्ध करने वाले बिल को मदन में प्रस्तुत करने की अनुमति दी जाय।

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill to provide for more effective protection of the Scheduled Castes, Scheduled Tribes and other backward communities from change of religion forced on them on grounds other than religious conviction"

*The motion was adopted*

श्री प्रकाश वीर शास्त्री मैं बिन का मदन में प्रस्तुत करता हूँ ।

**Mr. Deputy-Speaker:** I find that Shri Ram Krishan Gupta is absent

**DISPLACED PERSONS (COMPENSATION AND REHABILITATION) AMENDMENT BILL\***

*(Amendment of Section 24)*

**Shri Ajit Singh Sarhadi (Ludhiana):** I beg to move for leave to introduce a Bill further to amend the Displaced Persons (Compensation and Rehabilitation) Act

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Displaced Persons (Compensation and Rehabilitation) Act, 1954.

*The motion was adopted.*

**Shri Ajit Singh Sarhadi:** I introduce the Bill

**REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL\*.**

*(Amendment of sections 81, 82, 86 and 116-A and omission of sections 88 and 89)*

**Shri Ajit Singh Sarhadi (Ludhiana):** I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951"

*The motion was adopted*

**Shri Ajit Singh Sarhadi:** I introduce the Bill

**CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL\***

*(Amendment of Section 488)*

**Shri Ajit Singh Sarhadi (Ludhiana):** I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1898

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure 1898"

*The motion was adopted.*

**Shri Ajit Singh Sarhadi:** I introduce the Bill